

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING : GWALIOR**

**Review Application No.202/00002/2018**

Gwalior, this Tuesday, the 23<sup>rd</sup> day of October, 2018

**HON'BLE MR. R. RAMANUJAM, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Jitendra Kushwah, S/o Late Shri Baijnath Kushwah, aged – 28 years, R/o Suraiya Ka Pura, Morar, Distt. Gwalior (M.P.)

**-Applicant**

**(By Advocate – Shri Dharmendra Dwivedi)**

**V e r s u s**

1. The Union of India through the Secretary, Central Public Works Department, Government of India, Shastri Bhawan, New Delhi.
2. The Superintending Engineer (Coord) Coordination Circle (Western Region) 3<sup>rd</sup> Floor, New CGO Building 48, New Maxima Lines, Mumbai.
3. The Chief Engineer (C/E) W.R. Central Public Works Department, Mumbai.
4. The Superintending Engineer (Civil/Elect) (B) Bhopal Central Electric Compas, Central Public Works Department, Bhopal.
5. The Executive Engineer (Civil/Elect), Gwalior, Central Electric Department, Central Public Works Department, Gwalior.

**- Respondents**

**(By Advocate – Shri Akshay Jain)**

**O R D E R (O R A L)**

**By R. Ramanujam, AM.**

Heard. Learned counsel for the applicant submits that the applicant's case for compassionate appointment is being considered by the competent authority as evidenced in the

respondents' by letter dated 04.04.2018 by which he had been asked to produce certain documents. In the light of this development, the applicant wished to withdraw this Review Application.

**2.** Keeping in view of the above submission, the R.A is permitted to be and is accordingly dismissed as withdrawn.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(R. Ramanujam)**  
**Administrative Member**

am/-